

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the Registry	Orders of the Tribunal
	<p>O.A. No. 290/00420/14 Date of Order : 19.07.2016</p> <p>None present for applicant. Mr K.S. Yadav, Counsel for respondents.</p> <p>None present for applicant today and on previous listing date i.e. 19.05.2016 none was present on behalf of applicant. While going through the order sheets of last so many listing dates, it appears that the applicant is not interested in pursuing the matter. Therefore, the OA is dismissed in default for non-prosecution on the part of applicant.</p> <p> [Praveen Mahajan] Administrative Member</p> <p> [Dr Murtaza Ali] Judicial Member</p> <p>ss</p>